

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General Camp at Jammu)

Subject:- Preparation of Daily Routine Order/Judgments

Circular

No: 6 of 2023/RG

Dated: 16-09-2023

It has been observed that the daily routine orders do not contain the relevant date below the caption '**Order**' which at times causes inconvenience to the Hon'ble Court.

It is therefore, impressed upon all the Secretaries/Private Secretaries and Stenographers of the High Court of J&K and Ladakh to ensure that henceforth the daily routine orders shall contain the date under the caption '**Order**'.

A specimen order sheet is appended herewith as Annexure to this Circular for ready reference.

By Order.


(Shahazd Azeem)
Registrar General

No: 42686-95/RG/Gs

Dated: 16-09-2023

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, for information.
4. Registrar Rules, High Court of J&K and Ladakh.
5. Registrar Judicial, High Court Wing Jammu/Srinagar, for information and with the request to circulate the same among all the concerned for compliance.
6. CPC, e-Court, High Court of J&K and Ladakh, for information and with the request to upload the same on the official website of High Court of J&K and Ladakh.
7. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.


Registrar General

Sr. No.

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH
AT JAMMU**

Case: ..

.....Appellant/Petitioner(s)

Through :-

v/s

.....Respondent(s)

Through :-

**CORAM:
HON'BLE
HON'BLE**

**ORDER
(DATE)**

..

()
JUDGE

()
CHIEF JUSTICE

JAMMU
(DATE)